

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:769
ANSWERED ON:02.03.2010
FUNDING PATTERN FOR CENTRALLY SPONSORED SCHEMES
Pratap Narayanrao Shri Sonawane

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) Whether a number of proposals for various schemes being implemented by the Government are still pending;
- (b) if so, the details thereof, State-wise and scheme-wise;
- (c) the norms for grant of funds under various Centrally sponsored schemes of the Government;
- (d) whether due to sharing basis of grants at 50 per cent for various schemes by NGOs or local Government Agencies, proposals are not forthcoming from the beneficiaries;
- (e) if so, whether the Government is considering to restructure the norms for enhancing the Central share;
- (f) whether the Government has any proposal to provide 100 per cent grant for schemes in force, if submitted exclusively for women; and
- (g) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS & SPORTS (SHRI PRATIK PRAKASHBAPU PATIL)

(a) to (c): The Ministry of Youth Affairs & Sports is implementing two Centrally Sponsored Schemes namely National Service Scheme (NSS) and Panchayat Yuva Krida Aur Khel Abhiyan (PYKKA).

The Scheme entitled PYKKA is being implemented through the State Governments/ Union Territories administrations from 2008-09 for creation of basic sports infrastructure and promotion of sports and games, including traditional sports and games in all village and block panchayats of the country. The scheme envisages to cover around 2.50 lakh village panchayats and 6,400 block panchayats (including their equivalent units) in a phased manner over a period of 10 years at an annual coverage of 10% and (the coverage will be 20% in the case of special category States including North Eastern States).

The existing funding pattern of the NSS for States in the rest of India is 7:5 between the Centre and the States. In case of States in NE Region including Sikkim, Himachal Pradesh and other hilly areas notified by the Planning Commission, the expenditure is shared in the ratio of 3:1 between the Centre and the States. In the case of Jammu & Kashmir, Union Territories without Legislature, Kendriya Vidyalayas (KVs) and Navodaya Vidyalayas (NVs), the entire expenditure is met by the Government of India.

As per the existing norms of the scheme expenditure of Rs.160/- per volunteer, per annum, for Regular Activities and Rs.300/- per volunteer, per annum, for Special Camping Programme is admissible for the States in rest of India. For North Eastern (NE) States including Sikkim, Himachal Pradesh and other hilly areas notified by the Planning Commission, the present unit cost norms are Rs.200/- and Rs.400/- for regular activities and special camping programmes respectively.

Under Panchayat Yuva Krida Aur Khel Abhiyan, out of 22 proposals received from different States during the current year, six cases have been approved for necessary grants and the remaining are under process.

(d) to (g) : No, Sir.